

# **Central Administrative Tribunal Principal Bench, New Delhi**

O.A. No.742/2017

Monday, this the 27<sup>th</sup> day of March 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Avinash Kumar  
Aged 47 years  
Grade A  
Post HOD/Incharge (Medicine)  
s/o Mr. I P Verma  
B-3/4E, Gasta Complex  
Pachim Vihar  
New Delhi – 63

..Applicant  
(Nemo)

Versus

1. Secretary, Health & Family  
Department NCT of Delhi  
9<sup>th</sup> Floor A Wing  
Delhi Secretariat, Delhi – 2
2. Medical Superintendent  
Aruna Asaf Ali Hospital, Civil Line, Delhi
3. Medical Superintendent  
Babu Jagjeevan Ram Memorial  
Hospital, Jahangirpuri  
Delhi – 33
4. CMO NFSG  
Babu Jagjeevan Ram Memorial  
Hospital, Jahangirpuri  
Delhi – 33

..Respondents

## **O R D E R (ORAL)**

**Justice Permod Kohli:**

The case was called twice. None appears on behalf of the applicant even on the second call. On the last date of hearing, the applicant remained

absent. As a matter of fact, except on 02.03.2017 & 23.03.2017 when the matter was adjourned at the request of learned counsel, the applicant was absent on other occasions also. It appears that the applicant is not interested to prosecute this case. Dismissed for default of appearance and non-prosecution.

**( K. N. Shrivastava )**  
**Member (A)**

**March 27, 2017**  
/sunil/

**( Justice Permod Kohli )**  
**Chairman**